

**Joining of KIA Trained Assamese Extremists with Naga Insurgents**

333. SHRI M. RAGHUMA REDDY:  
SHRI DHARAM PAL SINGH  
MALIK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the Blitz on 1st June, 1985 wherein it has been stated that KIA trained Assamese Extremists have joined hands with Naga Insurgents;

(b) if so, the details thereof; and

(c) action Government of India have taken to meet the situation ?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KHURSHID ALAM KHAN):

(a) Yes, Sir.

(b) Government is aware of some Assamese extremist groups receiving training in National Socialist Council of Nagaland (NSCN) camps.

(c) Appropriate measures have been taken by the Government to check activities of insurgents along the international border and strict vigil has been further intensified.

**Provision for Safety of Workers in Atomic Power Stations**

334. SHRI M. RAGHUMA REDDY;  
SHRI A.J.V.B. MAHESWARA  
RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether there is adequate provision for the safety of workers working in different atomic power stations against exposure to radiation ;

(b) if so, what is the total number of such workers and whether any worker had to lose his job as a result of such exposure; and

(c) what is the compensation being given or provided for under the Rules ?

THE MINISTER OF STATE IN THE  
MINISTRY OF SCIENCE AND TECHNOLOGY

AND IN THE DEPARTMENTS OF  
OCEAN DEVELOPMENT ATOMIC  
ENERGY, SPACE AND ELECTRONICS  
(SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The number of radiation workers at three operating atomic power stations is about 6600 as on 1984 and no worker had to lose his job as a result of high radiation exposure.

(c) The exposure of workers to radiation is kept well within the limits prescribed in the Radiation Protection Rules, 1971, so as not to cause any accident, injury or disablement. The Workman's Compensation (Amendment) Act (22 of 1984) provides for payment of compensation for diseases and or injuries caused by Radioactive substances and or ionising radiation during occupation.

**Eucalyptus Plantation Under Social Forestry Scheme**

335. SHRI M. RAGHUMA REDDY:  
Will the PRIME MINISTER be pleased to state:

(a) whether the environment pollution has assumed alarming proportion and has become a cause for great concern;

(b) if so, whether, with a view to combating this challenge, Government are encouraging growth of Social Forestry;

(c) whether Government have made adequate provision in the Seventh Five Year Plan to meet this challenge, and if so, details thereof, State-wise;

(d) whether 'Eucalyptus' is one of the trees recommended for growing under the Social Forestry Scheme;

(e) whether Government have studied effects of this particular tree on environment and soil; and

(f) if so, details of such study ?

THE MINISTER OF STATE IN THE  
MINISTRY OF ENVIRONMENT AND  
FORESTS (SHRI VIR SEN): (a) While there is environmental pollution, it has not assumed alarming proportions.

(b) The primary object of promoting social forestry is to meet the need of small timber, fuelwood and fodder of the rural communities in particular. It also serves to ameliorate environment.